

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14th MAY, 2024, 10:30 A.M.

**IA/6/GB/2020
Cont. A/2/GB/2023
In CP /02/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Dr. (Mrs.) Natasha Gohain Vs M/S G.M. Hospital Pvt. Ltd. 2. Smt. Atsunpla F. Gohain & 3. Mr. Bimal Ch. Deori.
Under Section	U/s 213 of the Companies Act, 2013

For Petitioner (s) : Mr. B. Debnath, CS
: Mr. J. Roy, Adv.

For Respondent (s) : Mr. G. M. Sahewalla, Sr. Adv. } For R-1 & R-2
: Ms. G. Dugar, Adv. }
: Mr. P. P. Das, Adv. for R-3

ORDER

Cont. A/2/GB/2023

Both sides Counsel Present. It was clearly mentioned in the Order passed by this Tribunal on 29.04.2024 that the Respondent shall either get a stay order from the Hon'ble NCLAT or shall comply with the Order of this Tribunal. Ld. Counsel appearing for the Respondents submits that they have already filed an Appeal before the Hon'ble NCLAT and the matter is slated to be listed for tomorrow i.e, on 15.05.2024. In view of the aforesaid, matter adjourned to **16.05.2024**. Ld. Counsel for R-1 & R-2 undertakes to complete the Vakalatnama related formalities during the course of day, today itself.

IA/6/GB/2020

In view of the Order passed today in Cont. A/2/GB/2023, matter adjourned to **16.05.2024**.

CP/02/GB/2019

In view of the Order passed today in Cont. A/2/GB/2023, matter adjourned to **16.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)